

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3251
ANSWERED ON:15.04.2010
INSPECTION REPORT OF SFIO
Bali Ram Dr.

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether Serious Fraud Investigation Office (SFIO) had sent inspection reports of all the companies involved in the Ketan Parekh Scam; and

(b) if so, the action taken by the Government thereon?

Answer

THE MINISTER OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHID)

(a) & (b): Investigation of 16 companies of Ketan Parekh Scam were assigned to the Serious Fraud Investigation Office (SFIO). They have completed all the 16 investigations and their reports have been received in the Ministry. After examination of the investigation reports, prosecutions have been sanctioned against 276 persons / entities and the cases have since been filed in the Courts.